

Sl. No. 13

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|-----------------------|-----------|----------------|--|
| CP(IB)/14/95/AMR/2023 | | 95 of IBC | State Bank of India Vs. Mr. Potluri Dhana Vara Lakshman Prasada Rao & Vantage Spinners Private Limited |

ORDER

Present: Mr. G.Sanjeeva Reddy, Ld. Counsel for the FC.

Mr. Sunder Khatri & Ms. Puja Chaurasia, Ld. Counsels for R1.

Last opportunity given for filing objections to the RP's Report as well as counter to the CP. List the matter on 13.06.2024.

sdr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**